

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2761  
ANSWERED ON:10.05.2006  
. SHORTAGE OF STAFF IN CBI  
Nahata Smt. P. Jaya Prada

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether there is acute shortage of staff at the lower level in the Central Bureau of Investigation(CBI);
- (b) if so, whether the Government has received any proposals to make up for the shortage of staff;
- (c) if so, the details thereof and the decision taken in this regard;
- (d) whether the Government proposes to accord an autonomous status to this organization; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a) to (c): As against the sanctioned strength of 5891 ,1054 posts were vacant in the CBI as on 1.05.2006.

Several steps have been taken to fill the vacancies. These include:-

1. Monthly incentive of Rs.1000 and Rs.700 has been approved for DSP and Inspector of CBI where the maximum number of vacancies existed.
2. Ministry of Home Affairs has been requested to direct all its Central Para Military organizations to send more officers on deputation.
3. Union Public Service Commission has been requested to expedite the process of recruitment proposals pending with them.
4. In order to reduce repatriation of existing service officers on deputation, the landing organizations have been requested to allow their deputation for the maximum duration as permissible under recruitment rules.

(d) & (e)With the enactment of the Central Vigilance Commission Act, 2003, the superintendence of the Delhi Special Police Establishment in so far as it relates to investigation of offences alleged to have been committed under the Prevention of Corruption Act, 1988 vests in the Central Vigilance Commission (CVC). Further, the appointment of Director as well as the appointment, extension or curtailment of tenure of officers to the posts of the level of Superintendent of Police and above in CBI can now be made by the Government only on the recommendation of the Committee headed by the CVC.